

ANNEXURE 7

Name of the corporate debtor: Sai Matarini Tollways limited , Date of commencement of CIRP 04-04-2025 ; List of creditors as on 08-09-2025

List of operational creditors (Government)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set- off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	GST - Keonjhar .	NIL	22-04-2025	27,750	27,750	OC-Govt	NO	0	0	0	0	0	
	Total			27,750	27,750	0	0	0	0	0	0	0	



For Sai Matarini Tollways limited

Kalvakolanu Murali Krishna Prasad

KALVAKOLANU MURALI KRISHNA PRASAD,
 Interim Resolution Professional/ Deemed Resolution Professional ,
 IBBI/IPA-001/IP-P00967/2017-2018/11588
 AFA VALID UPTO 31-12-2025